

available for promotion from lower posts; and

(c) whether Government propose to consider the feasibility of replacing immediately such retired officers and release such posts from being filled up by eligible officers from within the I.T.D.C.?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (c). During the last two years, the Department of Tourism recruited only one superannuated officer who was appointed in an honorary capacity on a token salary of Re. 1.00 per month for a period of two years. The term of this officer will be over on 15th August, 1980. This officer was appointed on account of her specialised experience.

The India Tourism Development Corporation have themselves re-employed, during the last two years, three retired officers who belonged to other Departments of the Government. This was due to the non-availability of suitable officers within the Corporation itself to perform certain special assignments entrusted to them.

Government are always aware of the need to replace the retired officers by suitable personnel and action is always taken accordingly.

#### **Excise Duty on Lower Priced Cigarettes**

1541. KUMARI KAMLA KUMARI: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the 'Financial Express' dated 16th May, 1980 under the caption "Cigarette units seek tax relief";

(b) if so, whether Government are aware of the implications of the above representation which if accepted by

Government will cut at the roots of the smaller units in the Cigarette industry;

(c) what steps Government propose to take for protecting the interests of the smaller units in the industry;

(d) whether Government appreciate that any further burden by way of Excise Duty on lower priced Cigarettes would result in price hike of cigarettes consumed by the lower strata of society; and

(e) whether Government do agree that any price hike of cheaper variety of cigarettes would add to the general price spiral particularly of a commodity which has a broad based consumption?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). Government have not accepted the proposals contained in the representation referred to in the news item.

(c) to (e). The structure of excise duty on cigarettes has been designed in such a way that cheaper cigarettes bear a lower rate of duty and costlier cigarettes bear a substantially higher rate of duty. There is no proposal at present to give any relief in the existing rate of duty applicable to cheaper priced cigarettes manufactured by smaller units.

#### **आयकर विभाग के कर्मचारियों द्वारा बोनस की मांग**

1542. श्री रामावतार शास्त्री: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत सरकार के आय कर विभाग में कितने कर्मचारी काम करते हैं;

(ख) क्या इस विभाग के कर्मचारियों ने बोनस संबंधी अपनी मांग को लेकर आन्दोलन शुरू किया है;

(ग) क्या यह सच है कि बंगाल आय कर चतुर्थ श्रेणी कर्मचारी एसोसिएशन ने दिनांक 14 मार्च को अपनाए गए संकल्प में बोनस की अदायगी की मांग की है; और

(घ) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है?

वित्त मंत्रालय में उप-मंत्री (श्री जगन भाई बरोडे): (क) आयकर विभाग में 1 जनवरी, 1980 की स्थिति के अनुसार, विभिन्न श्रेणियों में (राजपत्रित तथा अराजपत्रित) कर्मचारियों के स्वीकृत पदों की संख्या 48,257 थी। इसमें विभागीय लेखा संगठन के कर्मचारी और स्क्षम प्राधिकारी भी शामिल हैं।

(ख) आयकर कर्मचारियों के कुछ स्थानीय संघों और उनमें सम्मिलित कुछ यूनिटों ने आयकर विभाग के कर्मचारियों को बोनस देने का निवेदन किया है। पटियाला, आगरा आदि जैसे कुछ स्थानों पर बोनस की मंजूरी के लिए आयकर कर्मचारियों द्वारा प्रदर्शन किये जाने की भी रिपोर्टें मिली हैं।

(ग) जी, हाँ।

(घ) आयकर विभाग के कर्मचारियों को बोनस मंजूर करने का कोई प्रस्ताव विचाराधीन नहीं है।

#### Aluminium Plants and their installed capacity

1543. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) number of Aluminium Plants in the country and their total installed capacity;

(b) number of public sector and private sector plants and total installed capacity of each sector;

(c) value and quantity of import of aluminium year-wise, from 1970-71 to 1979-80;

(d) what is the quantity planned to be imported during 1980-81; and

(e) whether upto 1979-80 India was not only self-sufficient in Aluminium production, she was also exporting certain quantity?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHARJEE): (a) & (b). The details of the number of aluminium plants in

public and private sectors in the country together with their total installed capacity, are given below:

Name of the Company	Installed capacity (TPA)
<i>Public Sector</i>	
M/s. Bharat Aluminium Company Limited (Smelter at Korba in M.P.)	100,000
<i>Private Sector</i>	
1. M/s. Indian Aluminium Company Limited (Smelters at Belgaum—Karnataka, Alwaye—Kerala and Hitakud—Orissa)	96,170
2. M/s. Hindustan Aluminium Corporation Limited (Smelter at Renukoot, U.P.)	100,000
3. M/s. Madras Aluminium Company Limited (Smelter at Mettur Dam, T.N.)	25,000
Total	321,170

(c) The quantity of aluminium imported and the value thereof, from 1970-71 to 1979-80 year-wise, is indicated below:

Year	Quantity imported (tonnes)	Value (Rs. in lakhs)
1970-71	5660	265.71
1971-72	19117	744.25
1972-73	462	22.19
1973-74	136	4.69
1974-75	209	20.29
1975-76	5063	384.18
1976-77	336	27.93
1977-78	5536	539.61
1978-79	32974	4215.00
1979-80	76028	10956.00